

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

CP-122/2002 in
OA-3331/2001

New Delhi this the 6th day of March, 2002.

Hon'ble Dr. A. Vedavalli, Member(J)
Hon'ble Sh. Govindan S. Tampi, Member(A)

Sh. Suresh Kumar,
S/o Sh. Roop Chand,
R/o 33/6, Akbar Road,
New Delhi. Applicant

(through Sh. S.K. Jha, Advocate)

Versus

1. Lt. Cdr. Sh. Anil Rathore,
Directorate of Manpower Planning &
Recruitment (Publicity Section)
Room No. 32, 'A' Wing,
Sena Bhawan,
New Delhi-11.
2. Sh. Om Prakash,
Petty Officer,
Directorate of Manpower Planning &
Recruitment (Publicity Section)
Room No.32, 'A' Wing,
Sena Bhawan, Respondents
New Delhi-11.

ORDER (ORAL)

Hon'ble Dr. A. Vedavalli, Member(J)

Heard.

Learned counsel for the petitioner seeks
permission to withdraw CP-122/2002. Permission granted.
Accordingly, CP is dismissed as withdrawn.

/vv/

(Govindan S. Tampi)
Member(A)


(Dr. A. Vedavalli)
Member(J)